

ADM No.294/2020

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, dated: 10.09.2020

NOTIFICATION

The following sitting arrangements are made in Bengaluru Rural District unit for limited functioning of the courts from **14th September 2020** to **18th September 2020** as per the Standard Operative Procedure (SOP) – District Judiciary dated 27th August 2020, issued by the Hon'ble High Court of Karnataka. All the Judicial Officers shall strictly follow the **Standard Operative Procedure (SOP) – District Judiciary**, issued by the Hon'ble High Court of Karnataka and the **'Rules for video Conferencing for Courts'** bearing HCC No.25/2020 dated 09.06.2020, web-hosted by the Hon'ble High Court of Karnataka.



SITTING ARRANGMENTS FOR DISTRICT AND
SESSIONS JUDGES IN THE UNIT OF BENGALURU
RURAL DISTRICT AT BENGALURU CITY
HEADQUARTERS:

Sl.No.	Name and designation of the officer.	Date of sittings
1.	Sri Venkatesh Naik T., Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
2.	Shri Vijay Kumar M. Pawale, I Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
3.	Smt. Praseela Kumari G.S., II Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020
4.	Shri Mohan Badagandi VI Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
5.	Shri Chennappa Gouda VII Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
6.	Shri Yadava K., VIII Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020 16.09.2020 18.09.2020

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7.	Shri J.V. Vijayananda, IX Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
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SITTING ARRANGMENTS FOR SENIOR CIVIL
JUDGES IN THE UNIT OF BENGALURU RURAL
DISTRICT AT BENGALURU HEADQUARTERS:

1.	Smt. Sujatha B.N., Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
2.	Shri Ganesh Padiyar U., I Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
3.	Shri Iranagouda K. Kabbur II Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
4.	Shri P.R. Yogesh, III Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
5.	Shri K.M. Ananda, IV Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
6.	Smt. Manjula D., V Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020 16.09.2020 18.09.2020

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7.	Smt. Rahat Afshan H.N., VI Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
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SITTING ARRANGMENTS FOR CHIEF JUDICIAL
MAGISTRATES IN THE UNIT OF BENGALURU RURAL
DISTRICT AT BENGALURU HEADQUARTERS:

1.	Shri Girisha Bhat K., Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
2.	Shri Nandisha R.P. I Additional Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
3.	Shri B. Chennappa. II Additional Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020 16.09.2020 18.09.2020

SITTING ARRANGMENTS FOR CIVIL JUDGES IN
THE UNIT OF BENGALURU RURAL DISTRICT AT
BENGALURU HEADQUARTERS:

1.	Smt. Gangavva Ayatti Principal Civil Judge, Bengaluru Rural District, Bengaluru.	No sitting.
2.	Shri Ashok R.H., I Additional Civil Judge, Bengaluru Rural District, Bengaluru and in concurrent charge of the court of Principal Civil Judge, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020 16.09.2020 18.09.2020

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3.	Smt. Parvathi C.M., II Additional Civil Judge, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020 16.09.2020
4.	Smt. Smitha Malaganve III Additional Civil Judge, Bengaluru Rural District, Bengaluru.	14.09.2020 15.09.2020 16.09.2020 18.09.2020

SITTING ARRANGMENTS FOR THE JUDICIAL OFFICERS AT ANEKAL:

1.	Sri Syed Baleegur Rahaman, III Additional District & Sessions Judge, Bengaluru Rural District, to sit at Anekal.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
2.	Shri T.C. Srikanth, Principal Senior Civil Judge and J.M.F.C., Anekal.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
3.	Shri Srikanta N.A., Additional Senior Civil Judge and J.M.F.C., Anekal.	15.09.2020 16.09.2020 18.09.2020
4.	Shri Gokula K., Principal Civil Judge and J.M.F.C., Anekal.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
5.	Shri Ramaprashanth M.N., Additional Civil Judge and J.M.F.C., Anekal.	14.09.2020 15.09.2020 16.09.2020 18.09.2020

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6.	Shri Santhoshkumar Daivajna, II Additional Civil Judge & J.M.F.C., Anekal.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
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SITTING ARRANGMENTS FOR THE JUDICIAL OFFICERS AT DODDABALLAPURA:

1.	Shri C. Chandrashekhar, IV Additional District & Sessions Judge, Bengaluru Rural District, to sit at Doddaballapura.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
2.	Shri M.B. Kulkarni, Senior Civil Judge and J.M.F.C., Doddaballapura.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
3.	Smt. Nisarabhanu Babasaheb Shaikh Additional Senior Civil Judge and J.M.F.C., Doddaballapura.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
4.	Shri Sandeep Appasaheb Naik, Principal Civil Judge and J.M.F.C., Doddaballapura.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
5.	Smt. Mamatha Shivapuji, Additional Civil Judge and J.M.F.C., Doddaballapura. (The sitting of this Judicial Officer will be in the afternoon session only i.e., from 2.45 p.m.)	14.09.2020 15.09.2020 16.09.2020 18.09.2020

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SITTING ARRANGMENTS FOR THE JUDICIAL OFFICERS AT DEVANAHALLI:

1.	Shri Hareesha A., V Additional District & Sessions Judge, Bengaluru Rural District, to sit at Devanahalli.	18.09.2020
2.	Shri. B. Dileep Kumar, Senior Civil Judge and J.M.F.C., Devanahalli.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
3.	Shri Patil Harish Ranganagowda Additional Senior Civil Judge & J.M.F.C., Devanahalli.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
4.	Shri Rajashekar, II Additional Senior Civil Judge and J.M.F.C., Devanahalli.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
5.	Shri Sandesh K., Principal Civil Judge and J.M.F.C., Devanahalli.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
6.	Smt. Yogeshwari Additional Civil Judge & J.M.F.C., Devanahalli. (The sitting of this Judicial Officer will be in the afternoon session only i.e., from 2.45 p.m.)	14.09.2020 15.09.2020 16.09.2020 18.09.2020

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SITTING ARRANGMENTS FOR THE JUDICIAL OFFICERS AT NELAMANGALA:

1.	Shri Prasad K.B., Senior Civil Judge and J.M.F.C., Nelamangala.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
2.	Shri Deepak Patil Additional Senior Civil Judge & J.M.F.C., Nelamangala.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
3.	Shri Vaidya Shreekanth II Additional Senior Civil Judge & JMFC, Nelamangala.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
4.	Smt. Namratha Rao K.S., Principal Civil Judge and J.M.F.C., Nelamangala.	14.09.2020 15.09.2020 16.09.2020 18.09.2020
5.	Smt. Chinmayee R.H., Additional Civil Judge and J.M.F.C., Nelamangala. (The sitting of this Judicial Officer will be in the afternoon session only i.e., from 2.45 p.m.)	14.09.2020 15.09.2020 16.09.2020 18.09.2020
6.	Shri Ananda Konnur, II Additional Civil Judge and J.M.F.C., Nelamangala.	14.09.2020 15.09.2020 16.09.2020 18.09.2020

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SITTING ARRANGMENTS FOR THE JUDICIAL OFFICERS AT HOSAKOTE:

1.	Shri Vinayak Mayannavar Principal Civil Judge and J.M.F.C., Hosakote. (The sitting of this Judicial Officer will be in the afternoon session only i.e., from 2.45 p.m.)	14.09.2020 15.09.2020 16.09.2020 18.09.2020
2.	Shri Girisha R.B., Additional Civil Judge and J.M.F.C., Hosakote.	14.09.2020 15.09.2020 16.09.2020 18.09.2020


10/9/2020

(Venkatesh Naik T.)
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Copy sent through e-mail to:

1. The Courts concerned.
2. Public Prosecutor and Assistant Public Prosecutors.
3. District Government Pleaders.
4. Superintendent of Police, Bengaluru Rural District, Bengaluru.
5. Advocates' Association of Bengaluru city and of all Taluks of Bengaluru Rural District.
6. Web-hosting.
7. Notice Board, for information.